

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**  
**AND**  
**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016 & IA No. 243 of 2016**

**Dated: 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**IA NO. 1055 OF 2018 IN**  
**APPEAL NO. 72 OF 2016**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Saransh Shaw  
Ms. Srishti Rai

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey  
Ms. Isha Mehrotra for R-1  
Mr. Vishrov Mukherjee  
Ms. Aparajita Upadhyay for R-2

**IA NO. 1052 OF 2018**  
**IN APPEAL NO. 100 OF 2016 &**  
**IA NO. 243 OF 2016**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**...Appellant(s)**

**Vs.**

**Raigarh Ispat Udyog Sangh c/o Zeon Steel Private  
Limited**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi  
Mr. Saransh Shaw  
Ms. Srishti Rai

Counsel for the Respondent(s) : Mr. Vishrov Mukherjee  
Ms. Aparajita Upadhyay for R-2

Mr. C. K. Rai  
Mr. Sachin Dubey  
Ms. Isha Mehrotra for R-2

**ORDER**

List these matters on **23.09.2019**, as agreed by learned counsel for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*vt/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**